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MCRC-24124-2025

## IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

**BEFORE** 

HON'BLE SHRI JUSTICE VISHAL DHAGAT ON THE 30<sup>th</sup> OF MAY, 2025

MISC. CRIMINAL CASE No. 24124 of 2025

VIJAY NARAYANA LAKHERA

Versus

STATE OF MADHYA PRADESH

Appearance:

Shri Yash Pathak - Advocate for petitioner.

Shri L.A.S.Baghel - Govt. Advocate for respondent-State.

<u>ORDER</u>

Counsel appearing for applicant prays for withdrawal of bail application.

Prayer is allowed.

Bail application is dismissed as withdrawn.

(VISHAL DHAGAT) V. JUDGE